

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 26

Dated Guwahati, the 16th March, 2021

A team has been constituted to examine the reasons for which data in the District Courts are not updated and to ensure that data are updated in the CIS and NJDG portal, on regular basis, with the following members:-

1. Registrar (IT)
2. Joint Registrar (PM&P/CPC)
3. Mr. Sumitav Saikia, Sr. Technical Director, NIC
4. Mr. Mukul Bhattacharya, Systems Analyst
5. Mr. Pranab Duara, Systems Officer

By Order,

Sd/- Raktim Duarah
REGISTRAR GENERAL

Memo No. HC. III - 06/2021/1069-1090/ G, Dated 16th March, 2021

Copy to:-

1. The Registrar (Vigilance/Admn./Estt.), Gauhati High Court, Guwahati.
2. The Registrar (Judicial & IT), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Itanagar Bench, Itanagar/ Aizwal Bench, Aizwal.
4. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, _____, Assam.
6. The Chief Judicial Magistrate, _____, Assam
7. The Joint Registrar (PM&P/CPC), Gauhati High Court, Guwahati.
8. The Joint Registrar, _____, Gauhati High Court, Guwahati.
9. Mr. Sumitav Saikia, Sr. Technical Director, NIC, Guwahati.
10. The Deputy Registrar, _____, Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
12. The Assistant Registrar _____, Gauhati High Court, Guwahati.
13. The Court Manager, Gauhati High Court, Guwahati.
14. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
15. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
16. The P.S. to Hon'ble Mr. /Mrs. Justice, _____, Gauhati High Court, Guwahati.
17. Mr. Mukul Bhattacharya, Systems Analyst, Gauhati High Court, Guwahati.
18. Mr. Pranab Duara, Systems Officer, Gauhati High Court, Guwahati.
19. The A.O. (Judicial), _____, Gauhati High Court, Guwahati.
20. The Court Officer, Nos.1 & 2, Gauhati High Court, Guwahati.
21. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
22. The C.A. to Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

16/3/2021